

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS
BEFORE THE REGISTRAR SH. APOORV SINGH

Criminal Appeal No(s). 3004-3005/2026

GAURAV @ BRAJESH

Appellant(s)

VERSUS

STATE OF UTTAR PRADESH & ORS.

Respondent(s)

Date : 03-09-2026 These appeals were called on for hearing today.

For Appellant(s) :

Mr. Saurabh Pandey, Adv.
Mr. Shivam Kumar, Adv.
Mr. Jagadish Kumar Jha, Adv.
Mr. Piyush Sardana, Adv.
Mr. Amit Bhardwaj, Adv.
Ms. Surabhi Pandey, Adv.
Ms. Archana Pandey, Adv.
Dr. Vinod Kumar Tewari, AOR

For Respondent(s) :

Mr. Shashank Shekhar Singh, AOR

Gaurav, AOR

UPON hearing the counsel the Court made the following
O R D E R

Respondent Nos.1 to 6 are duly represented and have already filed reply.

As per e-mail received from the High Court of Judicature at Allahabad, original records from the High Court and Trial Court are under process of translation. Hence, await original records from the High Court and Trial Court.

List again on 09.10.2026.

Copy of this Record of Proceeding be furnished to the concerned Ld.Advocate-on-record for information and compliance.

Signature Not Verified
Digital Signature by
RUPA CHANDRA
Date: 2026.09.03
16:50:46 IST
Reason: []

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APOORV SINGH
Registrar